

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****SuchnaBhawan,IIIrdFloor, Arera Hills**Date: 27th January, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 113/2015(CZ) (M.A.No.681/15)	Tilok Ram Vs. State of Rajasthan & 7 Ors.	Mr. Rohit Sohgaura, Adv.	
2.	Original Application No. 91/2015 (CZ) (M.A.No.28/16)	Bhanwarlal Vs State of Rajasthan & Ors.	Mr. Dharamveer Sharma, Adv.	
3.	Original Application No. 54/2015(CZ)	Babulal Jajoo (Water Bodies Rajasthan) Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra Singh Kachhawa, Adv.	
4.	Original Application No. 85/2015(CZ) (M.A.No.631/15)	Babulal Jajoo (Minor Irrigation Tanks) Vs. State of Rajasthan & 4 Ors.	Dr. Mahendra Singh Kachhawa, Adv. Mr. Gayendra Singh, Adv.	
5.	Original Application No. 79/2015(CZ)	Kuldeep Meena Vs. State of Rajasthan & Ors.	Mr. Prashant Sthapak, Adv. Mr. Rohit Sohgaura, Adv.	
6.	Original Application No. 35/2014(THC) (CZ) (M.A.No.785/15)	Ram Saroj Kushwaha (Birla Cement) Vs. State of M.P.& 11 Ors.	Mr. Sachin K. Verma, Adv. for R-1to8 Mr. Ravi Kant Adv. for R-9to12 Mr. Ajay Gupta, Adv. for R-11 Smt.Chandra Shrivastava,Adv. Mr. Ashok Shrivastava, Adv.	
7.	Appeal No. 55/2015(CZ)	Pradeep Kumar Mittal Vs. Chairman MP SEIAA & Ors.	Mr. Dharamveer Sharma, Adv.	
8.	Appeal No. 53/2015(CZ) (M.A.No.778/15) (M.A.No.793/15) (M.A.No.859/15) (M.A.No.863/15) (M.A.No.864/15)	Rajamal Vs. MP SEIAA & 5 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv.	
9.	Appeal No. 52/2015(CZ) (M.A.No.777/15) (M.A.No.794/15) (M.A.No.858/15) (M.A.No.861/15) (M.A.No.862/15)	Mahesh Kumar Verma Vs. MP SEIAA & 4 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv.	

10.	Original Application No. 86/2014(THC)	Kailash Giri Vs. Union of India & Ors.	Mr. R.S. Mehta Adv.	
11.	Original Application No. 01/2016(CZ) (M.A.No.09/16)	Villagers of Village Kabra, Rajasthan Vs. State of Rajasthan & 5 Ors.	Mr. Sachin Verma, Adv.	
12.	Original Application No. 130/2015(CZ) (W.P.No.8840/15)	Ramchandra Dhobi Vs. State of Rajasthan & Ors.	Dr. M.S.Kachhawa, Adv.	
13.	Original Application No. 37/2015(CZ) (M.A.No.684/15)	Rameshwar Singh Shekhawat and Anr. Vs. State of Rajasthan & Ors.	Mr. Ayush Dev Bajpai, Adv.	
14.	(M.A.No.58/16) in Original Application No. 21/2013(CZ) (M.A.No.132/15) (M.A.No.333/15) (M.A.No.366/15) (M.A.No.430/15) (M.A.No.739/15) (M.A.No.792/15) (M.A.No.795/15) (M.A.No.844/15) (M.A.No.847/15) (M.A.No.855/15)	Dr. Alankrita Mehra Vs. Union of India & 09 Ors.	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. R-6 for Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	
15.	Original Application No. 120/2015(CZ)	M/s D.R.G. Grate Udyog Vs. State of M.P. & Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv.	
16.	Appeal No. 45/2015(CZ)	Brij Mohan Singh Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shreyraj Saxena, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
17.	Original Application No. 39/2015 (CZ) (M.A.No.753/15) (M.A.No.12/16)	Vinayak Parihar Vs State of M.P. & 5 Ors	Mr. Vijay Shahani, Adv. Ms. Poonam Shahani, Adv. Mr. Ramdarash Tiwari, Adv. Mr. Hitesh Mishra, Adv.	
18.	Original Application No. 60/2015(CZ) (M.A.No.463/15) (M.A.No.769/15)	Man Singh Gurjar Vs. State of Rajasthan & 5 Ors.	Mr. Man Singh Gurjar, Applicant	